

According to information received from Arunachal Pradesh Administration, no specific instance of rebel Nagas and Mizo gangs sneaking into Burma through Tirap District en route China has come to notice. However, some Naga hostiles were apprehended at different places in Tirap district during the second half of 1979 and also subsequently. Interrogation of those apprehended revealed that they were going to Nagaland from Burma via Tirap district. Steps have been taken to strengthen security measures in Tirap district adjoining Burma border to prevent movement of hostiles through the district.

**Family murdered in Village
Vikrampur, Agra**

1036. SHRI BABU LAL SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether nine members of a family including minor children and women were brutally murdered by a gang of dacoits in village, Vikrampur of Tehsil Bah in District Agra last month;

(b) if so, the action taken or proposed to be taken to liquidate the gang of dacoits; and

(c) whether B.S.F. or C.R.P. would be deployed in Districts of Agra, Etawah, Manipuri, Bhind, Morena, Gwalior and Dholpur and Bharatpur to liquidate all the gangs of dacoits within two months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. Three men and six children were killed by dacoits. No woman was killed in the incident.

(b) Two dacoits were shot dead in encounters with police and four others surrendered. Vigorous efforts are being made to liquidate the entire gang.

(c) The P.A.C. and Police are Patrolling the affected areas and there is no proposal to deploy B.S.F. or C.R.P. for the present.

Memorandum by British India Corporation Employees

1037. SHRI K. LAKKAPPA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the percentage of Government shares in British India Corporation Company; and

(b) whether Government have received a memorandum in that behalf from British India Corporation employees Union, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The percentage of Government direct shares in the equity capital of the British India Corporation Ltd., Kanpur, is 22.49.

(b) Yes Sir; a memorandum was received from British India Corporation Employees Union touching upon some of the management and financial problems of the Corporation.

**National Debate on the Crisis of
Planning in Country**

1038. SHRI CHITTA MAHATA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to hold a national debate on the crisis of planning in the country; and

(b) if so, when and if not, the reasons therefor?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). The new Government has already reaffirmed its commitment to planning as an essential tool to engineer social and economic change and does not consider it necessary to have a fresh debate on the subject.

**Permission of Expansion to M/s.
Sharpedge Ltd.**

1039. SHRI TARIQ ANWAR: Will the Minister of INDUSTRY be pleased

to refer to the reply given to Unstarred Question No. 5106 given on 28th March, 1979 and state:

(a) whether Government have decided to grant expansion to M/s. Sharpedge Ltd., a subsidiary of Hindustan Levers and that it would result in relaxation of Government policy on large number of counts;

(b) the reasons for extending such relaxations, if any;

(c) whether it is also a fact that Ministry have refused to give any relaxation in the matter of setting up a new unit for manufacture of blades to an Indian Company in West Bengal; and

(d) if so, what action Government propose to take to withdraw the expansion in the case of the multinational company and encourage Indian Companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The application of M/s. Sharpedge Ltd. is under consideration of the Government.

(c) The proposal of an Indian company in West Bengal for setting up of a new unit for manufacture of blades was rejected as the collaboration terms were not found suitable.

(d) Does not arise.

Decanalisation of Import and Supply of T.V. Picture Tubes and Calculator Chips

1040. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal under consideration to decanalise import and supply of TV picture tubes and calculator chips;

(b) if so, the details and reasons therefor; and

(c) whether it is a fact this step is against the interest of small manufacturers?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Sir.

(b) and (c). Does not arise.

मिर्जापुर में कुटीर उद्योगों के समझ संकट

1041. श्री कृष्ण चन्द्र पांडे: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मिर्जापुर तथा वाराणसी में कुटीर उद्योगों को भारी संकट का सामना करना पड़ रहा है क्योंकि कुछ उद्योगपतियों को गलीच, दरियां आदि मशीनों पर बनाने के लिए लाइसेंस दे दिए गए हैं ;

(ख) यदि हां, तो कुटीर उद्योगों को सम्बन्धित करने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ; और

(ग) यदि कोई कदम नहीं उठाये जा रहे तो इनके क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजित चानना) : (क) जी, नहीं ।

(ख) और (ग) प्रश्न ही नहीं उठते ।

Film Price Hike

1042. SHRI JANARDHANA POOJARY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the President of Film Federation of India has termed the recent film price hike by Hindustan Photo Film Ltd. as 'unjustified'; and

(b) if so, the reaction of Government to it?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Some of the newspapers have reported that the President of the Film Federation of India had made this statement.

(b) The prices of the products manufactured by the Hindustan Photo Films Manufacturing Co. Ltd. are not